# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 1967 ANSWERED ON 9<sup>TH</sup> DECEMBER, 2021

## ECONOMIC CORRIDOR IN ANDHRA PRADESH

**1967.** SHRI JAYADEV GALLA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the length of road to be built in the Raipur-Visakhapatnam economic corridor running through Andhra Pradesh;
- (b) whether land has been acquired for the purpose and if so, the details thereof along with the compensation paid;
- (c) whether environmental clearances along with the stakeholder consultation have been obtained for the project and if so, the details of the reports prepared with stakeholder consultation;
- (d) whether tenders have been issued for construction of the said corridor and if so, the number of responses received; and
- (e) the time by which the corridor is likely to be completed?

### ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The length of entire Raipur-Visakhapatnam Economic Corridor is 464 km, of which, length of 99.63 km passes through State of Andhra Pradesh. Total land required in the State of Andhra Pradesh is 558 Ha for which cost assessed is Rs. 150 crore. Out of this Rs. 79 crores has been deposited. Environmental Clearance for State of Andhra Pradesh has been obtained. The Environmental Clearance proposal was prepared with the stakeholder consultation as per MoEF rule.

(d) & (e) 99.63 km in Andhra Pradesh has been split in 4 sub-projects. Tendering process for all four sub-projects has been completed and all four sub-projects have been awarded. The number of bids received in each of four sub-projects are as following: -

S. No.	Package	Length	No. of total bids
		(km)	received
1	Package AP-1	31.767	8
2	Package AP-2	24.300	12
3	Package AP-3	24.000	14
4	Package AP-4	19.562	11

**Projects are scheduled for completion within 730 days from appointed date (Start of construction).** 

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